

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.02.2021 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 851 of 2020	Ashok Kriplani Vs. Sri Suresh Kumar & Ors.	Sunder Khatri	Darpan Kumar-R1 G.V. Sudhakar-R6 Tushar Singh-R12 & R16 Vijay Pal Sharma-R15 Mudassir Hussain
<b>2.</b>	Comp. App (AT) (Ins) No. 890 of 2020	Union Bank of India Vs. Siripuram Developers Pvt. Ltd. & Ors.	Drishti Harpalani	Krishna Dev J.-R1 to R4 Satendra K. Rai-R5
<b>3.</b>	Comp. App. (AT) (Ins) No. 1020 of 2020	Solutions Business Centre LLP Vs. Renu Kumar & Ors.	Piyush Sachdev	Haripriya Padmanabhan-R1 & R2 Abhishek Dutta-R3
<b>4.</b>	Comp. App. (AT) (Ins) No. 29 of 2021	Pioneer Engineered Facility Management Services Pvt. Ltd Vs. Medeor Hospital Ltd.	Misha	

### **For Hearing**

<b>5.</b>	Comp. App. (AT) (Ins) No. 778 of 2020	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreyash U Lalit	P. K. Mittal-R1
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**12:30 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Hearing**

<b>6.</b>	Comp. App. (AT) (Ins) No. 417 of 2020  <b>Part Heard</b>	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.  <b>With</b>	Kumar Anurag Singh	Rohan R. Sonawane- R1 Arpan Behl-R2 Dinkar Singh-RP
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7.	Comp. App. (AT) (Ins) No. 744 of 2020  <b>Part Heard</b>	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.	Kumar Anurag Singh	Rohan R. Sonawane-R1 Dinkar Singh-R2 Arpan Behl-R3
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

8.	Comp. App. (AT) No. 77 of 2020  <b>Part Heard</b>	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr.  <b>With</b>	Ajay Bhargava	Kanti Mohan Rustagi
9.	Contempt Case (AT) No. 14 of 2020 in Comp. App. (AT) No. 77 of 2020	Pankaj Rustagi & Anr. Vs. PEE AAR EXIM Pvt. Ltd. & Anr	Kanti Mohan Rustagi	Ajay Bhargava
10.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr.  <b>With</b>	Ranjan Kumar Pandey	Viren Sharma
11.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors.  <b>With</b>	Aaditya Pande	Abhishek Anand
12.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors.  <b>With</b>	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
13.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors.  <b>With</b>	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
14.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors.  <b>With</b>	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4

<b>15.</b>	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan- IRP Anuj Tiwari-R4 & R5
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**Note: The Court will rise at 03:00 PM.**

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**